IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

4 **IA 3444(MB)2024**
in C.P. (IB)/1020(MB)2023

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Rmol Engineering And Offshore Limited
Vs
Replenish Realty Private Limited

SECTION: 7, 60(5), 22(3)(b) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. None present.
2. List this matter for hearing on **30.07.2024.**

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR